

**Shri Shree Narayan Das:** May I know how many persons of Indian origin who have been declared Stateless there have been forced to leave Ceylon and come to India and how many have been allowed by the Government of India to come?

**Shrimati Lakshmi Menon:** That does not arise from this question. I want notice.

**श्री रघुनाथ सिंह :** जिन पाच लाख आदिमियों के आवेदन-पत्र रद्द कर दिये गये हैं, उन के भाग्य का क्या फैसला होगा ? वे हिन्दुस्तान में आयेगें या सिलोन में रहेंगें ?

**Shrimati Lakshmi Menon:** If they return to India, naturally they will be absorbed in the country, because their status is not that of displaced persons as in the case of displaced persons from Pakistan.

**Pandit D. N. Tiwari:** May I know how many families have been repatriated to India and where they have been settled?

**Shrimati Lakshmi Menon:** I want notice for that.

**Shri D. C. Sharma:** Is it a fact that the Ceylon Government has evolved a scheme by means of which it will allow persons of Indian origin to continue to remain in Ceylon without acquiring citizenship rights; and has the scheme been accepted by the Indians in Ceylon or not?

**Shrimati Lakshmi Menon:** I want notice for that also.

**Shri Pattabhi Raman:** May I know the reason for the time-lag in the disposal of the applications by the Ceylon Government?

**Shrimati Lakshmi Menon:** By the agreement of 1954 all the applications should have been disposed of by 1956, that is, within two years. But there have been some difficulties. And it is now expected, as I stated in the answer, that the applications will be disposed of by August.

**Shri Pattabhi Raman:** Has Government ensured that these applications are dealt with in a judicial manner?

**Shrimati Lakshmi Menon:** They are dealt with in a departmental manner.

**Mr. Speaker:** Next question.

**Shri Punnoose:** May I say, Sir, that we find it difficult even to reach your ear, if not to catch your eye? This Ceylon problem affects certain particular areas in the South, and some of us wish to put questions.

**Mr. Speaker:** If he is not able to catch my eye, he may say "Sir".

**Shri Punnoose:** I said "Sir".

**Mr. Speaker:** Very well. Next question.

**Shri Tangamani:** I submit that members from Madras should have a chance to put supplementaries on this question because most of the citizens in Ceylon are from Madras State, namely Tamilians.

**Mr. Speaker:** Then why did not the Madras gentleman put the question first? Why did he wait for the U.P. gentleman to take it up first?

**Shri Tangamani:** I have been trying to catch your eye.

**Mr. Speaker:** Order, order. Members cannot insist on chances to ask supplementaries on a question asked by somebody else. Next question.

### Unemployment

\*110. **Shri L. N. Mishra:** Will the Minister of Labour and Employment be pleased to state:

(a) whether any assessment has been made of the progress achieved in solving the problem of unemployment in the country in pursuance of the recommendation made in the Second Five Year Plan; and

(b) if so the finding thereof?

**The Deputy Minister of Labour (Shri Abid Ali):** (a) and (b). From their 9th round onwards, which started in May 1955, the National Sample Survey have been collecting information regarding employment and unemployment in their regular programme. An assessment of the employment situation from time to time is also contemplated through the Employment Market Information Programmes.

The Planning Commission has also made arrangements for collecting information on the subject through reports regarding the implementation of the Plan.

**Shri L. N. Mishra:** May I know whether any study of the effects on the employment situation of investment in different fields, as suggested by the Second Five Year Plan has been made and, if so, what is the idea of the Government about the regional aspect of the problem of employment?

**The Minister of Labour and Employment and Planning (Shri Nanda):** The Planning Commission has asked the States to let us have information about employment, that is the impact of investment on the employment situation, in respect of the important projects and also in the course of their annual reports. Well, some of this information has come; others will come in due course.

**Shri L. N. Mishra:** May I know whether any comprehensive scheme has been prepared by Government to provide employment to labourers, by discouraging the use of machinery and relying more upon manpower?

**Shri Nanda:** In each sector of employment the considerations are balanced and due thought is given to the need for providing adequate employment.

**Shri V. Raju:** Has the hon. Minister's attention been drawn to a statement by the Chief Minister of U.P. that unemployment compensation will amount to Rs. 100 crores for U.P. and as such it is beyond the capacity of

the Government of U.P. to pay that high amount of compensation?

**Shri Nanda:** That payment for unemployment has come to a figure of Rs. 100 crores? I do not think so.

**Shri V. Raju:** That is the statement made by the U.P. Chief Minister as an answer to the query made by my Party that unemployment compensation be paid for the unemployed personnel in the State of U.P.

**Shri Nanda:** If there is any reference to any hypothetical situation that may arise at any time, I am not in a position to say.

**Shri V. Raju:** Would that be a correct estimate?

**Shri Supakar:** May I know from what sources the Government judge the intensity of unemployment in our country?

**Shri Nanda:** The answer discloses some of the sources of information which are going to be tapped. Some information has been given in the Second Plan Volume which was based on National Sample Survey and other sources.

**Shri Supakar:** What are the other sources?

**Mr. Speaker:** The hon. Member cannot go on catching my eye. Shri Goray.

**Shri Goray:** What is the number of educated unemployed and uneducated unemployed?

**Shri Nanda:** No recent survey has been made.

**Mr. Speaker:** Shri Ranga.

**Shri Biren Roy:** I have now been standing four times.

**Mr. Speaker:** You can stand a hundred times. I have now called Shri Ranga.

**Shri Ranga:** Do these estimates include the under-employed in rural areas?

**Shri Nanda:** No, Sir. For the under-employed, we have not got any estimate.

**Shri A. M. Thomas:** The question is worded in general terms. May I enquire whether the recommendations of the Study Team to relieve educated unemployment are being implemented? On going through the Budget, I find that for the relief of the educated unemployed, only 15 small-scale production centres would be started throughout the sub-continent. How is the Government going to solve the problem?

**Shri Nanda:** Apart from these measures, there are others which have been indicated; for example, the re-orientation work camps, one of which has been started in Kerala and another in Delhi. Some more are going to be started. That is one direction. There are other recommendations of the Study Group which are yet to be implemented.

**Shrimati Tarkeshwari Sinha:** In view of the target fixed by the Planning Commission to provide 8 million jobs in the course of the Plan period, may I know whether provision has been made for 16 lakh jobs in the end of the first year of the Second Plan and if not, why the gap has been left so wide?

**Shri Nanda:** I do not know about the gap. The estimate for the first year has not yet been completed.

**Shri Biren Roy:** In view of the fact that a sample survey in the Calcutta city has revealed more than 40 per cent of adult educated unemployment, what arrangements have been made, if any, to compile unemployment statistics of adult education in the urban areas including the city of Calcutta?

**Shri Nanda:** That answer has been given already that arrangements are being made by the Ministry to collect information regarding employment market and programmes.

**Mr. Speaker:** Next question. Such a problem like unemployment cannot be disposed of in a single question. I have already allowed more than 10 supplementary questions.

#### Trade with Australia

\*111. **Shrimati Tarkeshwari Sinha:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether Australia has relaxed import restrictions on Indian goods;

(b) if so, the details thereof; and

(c) the total worth of Indian goods imported by Australia annually?

**The Minister of Commerce (Shri Kanungo):** (a) No, Sir.

(b) Does not arise.

(c) About Rs. 24 crores.

**Shrimati Tarkeshwari Sinha:** May I know whether the Australian Delegation which visited recently this country had a discussion with the Government about the feasibility of providing long term credit on the part of Australia to the Government of India and if so how it materialised?

**Shri Kanungo:** They did not consider that aspect of it. They were scouting for increased import and export trade of commodities. It is expected that with the better improvement in the exchange position of Australia, there may be some liberalisation of imports to that country.

**Shrimati Tarkeshwari Sinha:** May I know whether the Australian Delegation that visited this country also assured the Government to provide more ships for Indo-Australian routes to carry the goods?

**Shri Kanungo:** It was wishful thinking. No one assured that. They are not in a position to assure.

**Shri V. P. Nayar:** I want to know whether it is a fact that owing to quantitative restrictions imposed by Australia on imports into Australia, Indian traders find it difficult to compete with U.K. merchants who